

**CENTRAL ADMINISTRATIVE TRIBUNAL
LUCKNOW BENCH
LUCKNOW**

CCP No. 28/2011 in

Original Application No. 223 of 2011

This the 27th day of January, 2016

Hon'ble Mr. Navneet Kumar, Member - J

Hon'ble Ms. Jayati Chandra, Member - A

Sat Paul aged about 61 years S/o Sri Zorawar R/o 63 Type II, SGPGI Campus, Rae-bareli Raod, Lucknow.

..... Applicant

By Advocate: Sri A. Moin

VERSUS

1. Sri Pankaj Joshi, Joint Secretary (Disability Division), Ministry of Social Justice and Empowerment, Government of India, A-Wing, 6th Floor, Room No. 612, Shashtri Bhawan, New Delhi.
2. Dr. Dharmendra Kumar, Regional Director and Director, Composite Rehabilitation Centre (CRC), Mohan Raod, Near G B Pant Polytechnic, Govt. of India, Lucknow.
3. Dr. Dharmendra Kumar, Director, Swami Vivekanand National Institute of Rehabilitation Training and Research, Govt. of India, Olatpur, Bairoi, Cuttack, Orissa.

..... Respondents

By Advocate: Sri Deepak Shukla
Sri G.K. Singh

O R D E R (ORAL)

Delivered by: **Hon'ble Mr. Navneet Kumar, Member - J**

Sri Amit Verma proxy counsel for Sri A. Moin present for the applicant and Sri Deepak Shukla alongwith Sri S.P. Singh holding brief of Sri G.K. Singh present for the respondents.

2. Learned proxy counsel for the applicant indicated that at present he has no instruction in this matter.

3. The Tribunal earlier directed the respondents to pay retiral dues to the applicant as per rules within 45 days. The respondents filed their affidavit through which it indicated that since the applicant is covered under CPF Scheme, as such, he is not entitled for any pensionary benefits as CPF is not covered under Pension Scheme. However, an amount of Rs. 9,68,571/- has already been paid to the applicant under the DRC Scheme vide order dated 15.03.2007 which is received by the applicant as well.

4. Since the dues to the applicant has already been paid, nothing is to survive to be adjudicated in the contempt petition. Accordingly, the contempt petition is dismissed and the notices issued to the respondents are discharged.

J. Chandra

(Ms. Jayati Chandra)
Member (A)

Navneet Kumar

(Navneet Kumar)
Member (J)

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